

**संख्या: P-24039/231/2023-IPR-VI**

**भारत सरकार/ Government of India**

**वाणिज्य और उद्योग मंत्रालय/ Ministry of Commerce and Industry**

**उद्योग संवर्धन और आंतरिक व्यापार विभाग/ Department for Promotion of Industry and  
Internal Trade**

**(आईपीआर – अंतर्राष्ट्रीय नीति अनुभाग)/ (IPR –International Policy Section)**

वाणिज्य भवन, नई दिल्ली/ Vanijya Bhawan, New Delhi

दिनांक: 25 October, 2024

**ORDER**

Sanction of the President of India is hereby accorded to the foreign deputation of **Shri Ravisankar Medicherla, Deputy Controller of Patents and Designs**, O/o CGPDTM for participating in the Danida Fellowship Centre (DFC) learning program on Responsive Project Management and QMS exchange program of DKPTO from 28 October to 19 November, 2024, excluding journey time and enforced halts.

2. The tour will commence from date of departure from India and conclude on the date of arrival in India. The total period of absence from India shall not exceed the period indicated above, excluding journey time and enforced halts, if any.

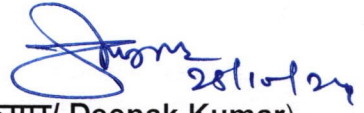
3. The terms and conditions of the deputation will be as under: -

- a. **Period of deputation:** The period of deputation will be from **28<sup>th</sup> October 2024 - 19<sup>th</sup> November 2024 (23 days)** excluding journey time and enforced halts, if any.
- b. **Pay:** During the period of deputation, the officer will draw his pay and allowances in the existing capacity. The expenditure on his pay and allowances will be debitable to the same budget head to which it is being debited at present. The pay and allowances will be drawn only in Indian currency. The officer will not be allowed to draw any part of the salary in foreign exchange.
- c. **Medical Assistance:** DKPTO will cover Medical Insurance in the Denmark.
- d. **Passage etc:** Entire expenditure on air travel, hotel accommodation, local transportation in Denmark and daily allowance of the official will be borne by DFC and DKPTO.
- e. **Mobile expense:** Expenditure on mobile phone, visa and local domestic transportation will be governed as per MEA and DoE guidelines and will be debited from budget head of O/o CGPDTM under- 3475.00102.11.01.12 under Demand No. 11 of the Department for Promotion of Industry and Internal Trade for the year 2024-25.

- f. Any other expenditure incurred by the participant will not be borne by the Government of India.
- g. The official will submit the tour report to his office, Department for Promotion of Industry and Internal Trade and Ministry of External Affairs on his return.

3. All other aspects of deputation which are not covered under these terms and conditions will be regulated in accordance with the orders on the subject issued by the Ministry of Finance, Department of Personnel & Training and Ministry of External Affairs etc. from time to time.

4. This is issued with the concurrence of AS&FA of the Department for Promotion of Industry and Internal Trade (DPIIT) vide **Note No. 32** dated **24<sup>th</sup> October 2024** of File P-24039/231/2023-IPR-VI (E-186959).

  
(दीपक कुमार/ Deepak Kumar)  
उप निदेशक/ Deputy Director

To:

**The Pay & Accounts Officer (PAO),**  
Department for Promotion for Industry and Internal Trade,  
Udyog Bhawan,  
New Delhi.

**Copy to:**

1. The Head of Chancery, Embassy of India, Copenhagen, Denmark
2. The Joint Secretary, Central Europe Division, MEA, New Delhi
3. Shri Ravisankar Medicherla, Deputy Controller of Patents and Designs,
4. PA to CGPDTM, O/o CGPDTM, Mumbai.
5. Sr. PPS to SIIT/ PPS to AS(HP)/ PA to Dir(KT).
6. IPR- Establishment, Vanijya Bhawan, New Delhi
7. Fin.II Section of DPIIT for uploading in FVMS.